

**Name of the Corporate Debtor: Vienna Multiventures Private Limited; Date of Commencement of CIRP: 06/04/2023 ; List of Creditors as on: 01-07-2023
List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of claims admitted					
1	Secured Financial creditors belonging to any class of creditors	2	9,40,18,725	2	9,40,18,725	-	-	-		
2	Unsecured Financial creditors belonging to any class of creditors	5	21,55,74,437	5	21,55,74,437	-	-	-		
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	0				-	-	-	1	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	0				-	-	-	2	
5	Operational Creditor (Workmen)	0				-	-	-		
6	Operational Creditors (Employees)	0				-	-	-		
7	Operational Creditors (Government Dues)	1	84,23,215	1	84,23,215	-	-	-	3	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	2	1,38,87,144	2	1,38,87,144	-	-	-	4	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0				-	-	-	5	
Total		10	33,19,03,521	10	33,19,03,521	-	-	-		

S. Anant

Resolution Professional

IP-10801

Date: 02-09-2024

Place: Mumbai

Name of the Corporate Debtor: Vienna Multiventures Private Limited; Date of Commencement of CIRP: 06/04/2023 ; List of Creditors as on: 01-07-2023

Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?						% of Voting Share in CoC
1	HDFC Bank Ltd	09-05-2023	6,38,28,526	6,38,28,526		3,88,00,000	-	NO	67.89	-	-	-	-	
2	M/S ICICI Bank LTD	26-04-2023	3,01,90,199	3,01,90,199				NO	32.11					
2	Total		9,40,18,725	9,40,18,725		3,88,00,000	-		100.00	-	-	-	-	

Note on Security Interest

4 General Notes

- 1 Claims from Financial Creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. Such claims may be admitted at a later date subject to additional information/clarifications being provided by the respective financial creditors
- 2 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 3 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.
- 4 The security interest is subject to further substantiation/ modification on the basis of additional evidence or clarification.

S. Anand

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IP-10801

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Annexure-2

Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	MR. BHAVESH	05-05-2023	37,79,706	37,79,706		NO	NO	2.18	-	-	-	-	
2	MR. CHITAN SHAH	05-05-2023	8,00,000	8,00,000		NO	NO	0.46	-	-	-	-	
3	M/S FEDBANK FINANCIAL SERVICES LIMITED	27-04-2023	4,20,435	4,20,435		NO	NO	0.24	-	-	-	-	
4	Aneri Fincap Limited	01-07-2023	6,25,16,858	6,25,16,858		NO	NO	36.12					
5	M/S Consultant Financial Services Private Limited	06-05-2023	10,55,57,438	10,55,57,438		NO	NO	60.99	-	-	-	-	
				17,30,74,437				100.00					
	Total		17,30,74,437										

General Notes

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2 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.

S. Anant

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IP-10801

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Name of the Corporate Debtor: Vienna Multiventures Private Limited; Date of Commencement of CIRP: 06/04/2023 ; List of Creditors as on: 01-07-2023

Annexure-3

Summary of List of Operational Creditors (Government Dues)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable						
1	GST DEPARTMENT	Under CT & GST Territorial Range, Bhubaneswar, Finance Department, Government of Odisha	16-05-2023	84,23,215	84,23,215		NO	NO	NO							
1	Total			84,23,215	84,23,215						-	-	-	-		

General Notes

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

S. Anand
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IP-10801
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Annexure-4

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	SAHIL DRILL TECH ENTERPRISE (PROPRIETORSHIP FIRM OF MR. ADIL AJMAD KHAN)	27-04-2023	60,87,540	60,87,540		NO	NO	NO						
2	SHRI KRISHNA ENTERPRISES (PROPRIETORSHIP FIRM OF MR. SURESH ASHOK DUBEY)	27-04-2023	77,99,604	77,99,604		NO	NO	NO						
2	Total		1,38,87,144	1,38,87,144						-	-	-	-	

General Notes

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- 2 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

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Name of the Corporate Debtor: Vienna Multiventures Private Limited; Date of Commencement of CIRP: 06/04/2023 ; List of Creditors as on: 01-07-2023

Annexure-5

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?					
1		-	-	-	-	-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-	-	-	-	-
1	Total	-	-	-	-	-	-	-	-	-	-	-	-

General Notes

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

Resolution Professional

Date: 02-09-2024

Place: Mumbai